

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.08.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. V.P. Singh, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 869 of 2019	Anjan Ghosh. Vs. Asset Reconstruction Company (India) Ltd.	Partha Sil	Bishwajit Dubey-R1
2.	Comp. App (AT) (Ins) No. 1399 of 2019	Mascot Petrochem Pvt. Ltd. Vs. Midaas Construction Company Pvt. Ltd.	Vikas Baisya	Kundan Agarwal

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 604 of 2021	The Deputy Commissioner of GST and Central Excise Vs. Resolution Professional for Dishnet Wireless Ltd. & Anr.	Samiksha Godiyal	
4.	Comp. App. (AT) (Ins) No. 605 of 2021	The Deputy Commissioner of GST and Central Excise Vs. Vijay Kumar V. Iyer Resolution Professional for Aircel Cellular Ltd. & Anr.	Samiksha Godiyal	
5.	Comp. App. (AT) (Ins) No. 607 of 2021	M K Pandey Vs. R. Subramania Kumar, Administrator DFHL & Ors.	Sujeet Kumar	
6.	Comp. App. (AT) (Ins) No. 608 of 2021	RKW Developers Pvt. Ltd. Vs. Ultratech Cement Ltd. & Anr.	Sumesh Dhawan	

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar